

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 257
70/241- 242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Ors

...

Applicant/Petitioner

Versus

M/s. S.S. Millenium Realtech Pvt. Ltd.

...

Respondent

Under Section: 241-242 of Companies Act, 2013

Order delivered on 14.12.2020

CORAM:

SHRI. B. S. V. PRAKASH,
HON'BLE ACTG. PRESIDENT

SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

PRESENT: None

ORDER

List on 03.03.2021.



(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT



(L.N. GUPTA)
MEMBER (TECHNICAL)